

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/49/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 3rd January, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. FC/SIL/2023/01 dated the 02.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.01.2023**. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/50/A, dated , 03-01-2023

Copy to:

1. ~~The Project Manager, Gauhati High Court, Guwahati.~~

JT. REGISTRAR (VIGILANCE)